

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

110(ND)/16

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.01.2019**

**NAME OF THE COMPANY: Ms. Chandra Bala Modi & Anr. V/s. M/s. Synapse
Communications Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

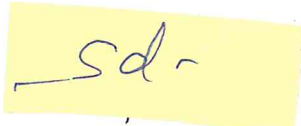
**For the Petitioner: Mr. Ashish Dholakia, Mr. Rohan Chawla and Mr. Sahil
Singhal, Advocates**

**For the Respondent: Mr. Ajay Garg, Advocate for R-2 & 4
Mr. Harshit Agarwal, Advocate for R-6**

ORDER

The matter is listed before this Bench after being released by the previous
Bench.

To come up for arguments on 11th March, 2019.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**